

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI

ORDER

In partial modification of Duty Roster bearing No. 8117-8189/CMM/Central/SS/DR/2022 dated 30-07-2022 for the month of August-2022, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Ld. Metropolitan Magistrates.	Day of duty
1	Ms. Neha Goel, MM R/o Flat No. 10, Sukhdham Apartment, Sector-9, Rohini-85. (In place of Sh. Robinjeet Singh, MM)	26-08-2022 (After Lunch)
2	Sh. Reetika Jain, MM R/o B-64, Antriksh Apartments, Sector-14 Extension Rohini, Delhi-85, (In place of Sh. Robinjeet Singh, MM)	27-08-2022

(ANURAG THAKUR)

Addl. Chief Metropolitan Magistrate  
( Spl. Act ) Central District, THC, Delhi  
For Chief Metropolitan Magistrate

No. 9048-9090/CMM/Central/DR/2022

Dated: 26/8/2022

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi  
(Through Ld. Principal District & Sessions Judge (HQ), Delhi.
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
04. The Ld. CMMs, all districts, Delhi/New Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
06. The Administrative Civil Judge, Central District, Delhi.
07. The Ld. ACMMs/ MMs, Central, THC, & Railway Courts, Delhi
08. The Ld. Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, & DCsP of North, Central & West District, Delhi.
11. The I G Prison, Tihar Jail, Delhi/New Delhi
12. The Secretary Bar Association, THC/PHC/ KKD/Rohini/Dwarka/Saket Courts Delhi
13. The A.O.(J), Nazarat Branch/Filing, Central District, THC, Delhi.
14. The A.O. (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, Tis Hazari Courts, Delhi.
16. The Superintendent Jail, New Delhi/Lock Up Incharge, THC, Delhi.
17. For uploading on Central Web-Site Committee through LYAER. ✓
18. The video conferencing Room, Tis Hazari Courts, Delhi.
19. Cash Branch, Tis Hazari Courts, Delhi.
20. Reader to CMM, Central District, Delhi.
21. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I, II & III  
Central District.
22. The Guard file.

(ANURAG THAKUR)

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